

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1796

ANSWERED ON:15.03.2005

CONSTRUCTION OF INDOOR AND OUTDOOR STADIUMS

Mandal Shri Sanat Kumar;Mehta Shri Bhubneshwar Prasad;Pateriya Smt. Neeta;Thomas Shri P.C.;Verma Shri Rajesh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there is any proposal under consideration of the Government to build an indoor stadium in each district of the country ;
- (b) if so, the details thereof and the number of indoor stadiums built so far, State-wise ;
- (c) if not, the steps taken to promote/develop indoor sports activities at district levels in the country ;
- (d) the details of proposals received for construction of indoor and outdoor stadiums during the last three years, state-wise ;
- (e) whether all the proposals have been cleared and funds released for the purpose ;
- (f) if so, the details thereof, State-wise ; and
- (g) if not, the reasons thereafter and the time by which these are likely to be cleared?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) No, Sir.

(b) The Government of India supplements efforts of the State Governments to set up sports facilities including stadia by providing admissible financial assistance, on sharing pattern, under the scheme of "Grants for Creation of Sports Infrastructure" on the basis of viable proposals received from the States/UTs. State-wise and year-wise details of Indoor Stadia completed with Central assistance under the above Scheme during 2001-2002 to 2004-2005 (as on 28.2.2005) have been given below:-

State No .of Indoor Stadia completed

	2000-01	2001-02	2002-03	2003-04	2004-05
	(as on 28.2.2005)				
Andhra Pradesh	0	0	0	6	0
Arunachal Pr.	0	0	0	1	0
Gujarat	0	0	0	0	1
Himachal Pra.	0	0	1	0	0
Karnataka	1	2	2	1	0
Kerala	1	1	0	1	0
Maharashtra	1	0	0	1	0
Manipur	0	0	0	0	1
Mizoram	0	0	0	1	0
Nagaland	0	0	1	0	2
Punjab	0	6	1	0	0
Rajasthan	0	0	0	0	1
Tamil Nadu	0	0	0	1	1
West Bengal	0	0	0	1	0
Total	3	9	5	13	6

However, the Centrally sponsored scheme for Creation of Sports Infrastructure has been transferred to State sector with effect from 1.4.2005. Thus, from 1.4.2005, the State Governments shall be responsible for funding the creation of various sports facilities for the development of sports in the Country.

(c) 'Sports' is a state subject. It is for the State Government to create sports facilities including stadia in each District of the country.

(d) The details of proposals received for construction of Indoor/Outdoor stadium during the period 2001-2002 to 2004- 2005 (as on 28.2.2005) under the Scheme of "Grants for Creation of Sports Infrastructure have been indicated in the enclosed Annexure.

(e) No, Sir. Proposals, which were found in order have been approved and admissible central assistance sanctioned accordingly under the aforementioned scheme. In some cases , proposals were not considered since the concerned State Government had large number of old sanctioned projects under construction without significant progress. Incomplete proposals were referred back to the applicant agency.

(f) State-wise details of Indoor/Outdoor Stadia approved with admissible Central assistance have been indicated in the Annexure referred to in part (d) of the reply.

(g) Does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1796 FOR 15.3.2005 BY SHRI P.C. THOMAS , SHRIMATI NEETA PATERIYA , SHRIRAJESH VERMA , SHRI SANAT KUMAR MANDAL AND SHRI BHUVANESHWAR PRASAD MEHTA REGARDING CONSTRUCTION OF INDOOR AND OUTDOOR STADIUM

(Rs . in lakhs)

State /UT	No. of proposals received for Indoor /Outdoor Stadia for 2001-02 to 2004-05 (as on 28.2.2005)	No. of proposals for outdoor/Indoor Stadia approved	No. of assistance approved	Central assistance released	Central assistance
Andhra Pradesh	10		5	258.00	258.00
Arunachal Pra.	30		5	243.63	76.00
Assam	15	6		222.00	68.00
Chattisgarh	8	5		139.96	78.50
Gujarat	1	0		0	0
Haryana	12	5		254.00	110.17
Himachal Pra.	7	3		124.50	0.00
J & K	8	4		192.00	14.00
Jharkand	3	2		102.85	0.00
Karnataka	26	6		96.45	14.00
Kerala	15	2		135.00	0.00
Madhya Pradesh	20	1		20.00	0.00
Maharashtra	21	2		50.00	0.00
Manipur	8	1		30.00	15.00
Meghalaya	9	1		27.00	0.00
Mizoram	8	2		117.00	60.00
Nagaland	26	1		30.00	10.00
Orissa	5	3		82.841	11.00
Punjab	3	0		0.00	0.00
Rajasthan	7	3		56.00	0.00
Tamil Nadu	16	3		168.00	150.00
Uttar Pradesh	18	10		255.7	17.00
Uttaranchal	10	5		134.52	47.00
West Bengal	3	2		104.00	20.00